



QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY ANPARA

Submitted on behalf of State of Uttar Pradesh



JANUARY - MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

❧CONTENTS ❧

Sl.No.	Anpara City	Page No.
I	Basic Information	04-04
II	Capacity Building, Monitoring Network and Source Apportionment	05-06
III	Public Outreach	07-08
IV	Road Dust and Construction & Demolition	09-11
V	Vehicles	12-13
VI	Industries	14-16
VII	Waste and Biomass- Dumping and Burning	17-18
VIII	Air Quality Data	19-19
IX	Annexures	20-72
1.	<i>Annex -CB 1</i>	<i>20-21</i>
2.	<i>Annex -CB 2</i>	<i>22-24</i>
3.	<i>Annex -CB 3</i>	<i>25-32</i>
4.	<i>Annex -CB 4</i>	<i>33-33</i>
5.	<i>Annex -CB 5</i>	<i>34-35</i>
6.	<i>Annex -PO 1</i>	<i>36-38</i>
7.	<i>Annex -RD 1</i>	<i>39-39</i>

8.	<i>Annex -RD 2</i>	40-40
9.	<i>Annex -RD 3</i>	41-41
10.	<i>Annex -RD 4</i>	42-50
11.	<i>Annex -CD 1</i>	51-51
12.	<i>Annex -VE 1</i>	52-52
13.	<i>Annex -VE 2</i>	53-54
14.	<i>Annex -VE 3</i>	55-56
15.	<i>Annex -IP 1</i>	57-57
16.	<i>Annex -IP 2</i>	58-58
17.	<i>Annex -IP 3</i>	59-61
18.	<i>Annex -IP 4</i>	62-62
19.	<i>Annex -IP 5</i>	63-63
20.	<i>Annex -IP 6</i>	64-64
21.	<i>Annex -IP 7</i>	65-65
22.	<i>Annex -IP 8</i>	66-67
23.	<i>Annex -IP 9</i>	68-68
24.	<i>Annex -WB 1</i>	69-69
25.	<i>Annex -WB 2</i>	70-72

Basic Information

Name of Non Attainment City ANPARA
Sate/ Union Territory UTTAR PRADESH
Name of Nodal Officer at PCB/ PCC Chief Environmental Officer (Laboratory)
Email Id ceolab@uppcb.in
Contact Number 0522-2720832
Date till which progress is submitted 31.03.2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Progress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	8	4	4
PO	PUBLIC OUTREACH	5	5	0
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	16	14	2
VE	VEHICLES	18	16	2
IP	INDUSTRIES	25	23	2
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	15	15	0
AQ	AIR QUALITY DATA	9	9	0

CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT													
Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB1	Installation & Commissioning of Monitoring Stations												
CB1.1	CAAQMS	01 CAAQMS is required in Anpara City as per CPCB norms. UPPCB requested to CPCB for integration and connectivity of CAAQMS installed in industrial units vide letter dated 08.12.2020 & 03.03.2021 with requisite Informations in prescribed format. Connectivity yet to be awaited from CPCB.	1	360 days (DEC-2020)	No	Completed Timeline for integration of CAAQMS installed in industries to be provided by CPCB	Number	Yes	Detailed Micro plan for installation of CAAQMS by UPPCB <u>Annex-CB-1</u>	Not required	Not required	Not required	Not required
CB1.2	Manual Stations	03 Manual stations required as per CPCB guideline. 02 Manual station already installed at:- 1. Third type 50, Anpara Colony Anpara. 2. N-23/10, Renusagar Colony, Renusagar, Anpara	3 (as per CPCB norms)	March 2021	No target date available in the City Action Plan as this is an additional action point.	1	Number	Yes	Data is available on UPPCB website. http://www.uppcb.com/ambient_quality.htm	Rs. 12.66 Lac/year	Rs. 8.96 Lac	Rs. 8.96 Lac	Rs. 3.7 Lacs additional for 1 Manual monitoring station
CB3	Assessment of sources												
CB3.1	Emission Inventory	EI/Source Apportionment Study based upon available data is being carried out by IIT Kanpur	Rapid EI /SA study	June -21 for Rapid study	No	No	Study	Yes	Detailed Micro Plan fo EI & SA is attached as <u>Annex-CB-2</u>	Rs. 6.19 Lac (Combined cost of EI & SA)	Rs. 6.19 Lac (Combined cost of EI & SA)	Rs. 3.72 Lac (Combined cost of EI & SA)	NIL
CB3.3	Source Apportionment Study												
CB4	Training & Capacity Building												
CB4.1	Training & skill development of public officials	Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calender enclosed.	As per the Training Calender 2021-22 (copy enclosed)	As per the Training Calender 2021-22 (copy enclosed)	Yes	As per the schedule mentioned in the Training Calender 2021-22.	As per attachment	Yes	Training Calender 2021-22. <u>Annex-CB-3</u>	Demand Placed under 15th FC Funds	Nil	Nil	Rs. 67.63 lacs
CB4.2	Infrastructure development (Laboratory/ AQM Cell)	AQM cell in UPPCB HQ and Air Lab in UPPCB Sonbhadra HQ have already been established and are functional	1 Lab & 1 AQMC	Completed	No	Completed	Yes	No	Nil	Not required	Not required	Not required	Not required

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB4.4	Organization of meeting of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points	District level committee under the Chairmanship of District Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on the following dates: 28.09.2020, & 02.01.2021	Monthly	Regular Activity	No	12	Number	Yes	All MOM are available on the portal (http://www.upecp.in/HomeMeetingList.aspx)	Not required	Not required	Not required	Not required
CB5	Emergency Response System	1. GRAP is applicable in the city and monitoring is done on a regular basis by DEC. 2. For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS, Go UP and a letter has been sent to NDMA, CPCB and MoEF & CC for issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF & CC, CPCB & NDMA is awaited.	1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT	1. Oct-19 2.To be provided by NDMA, MoEF&CC & CPCB	1. No 2.Yes as matter referred to NDMA, MoEF&CC & CPCB	1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT	Number	Yes	1. Grap Implementation report <u>Annex-CB-4</u> . 2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC. <u>Annex-CB-5</u> .	Not Needed	Not Needed	Not Needed	Not required

PUBLIC OUTREACH													
Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
PO1	Public Outreach												
PO1.1	Daily Air Quality Public Information Dissemination System	Real time data on Air quality shall be available on Sameer App once CAAQMS are connected by CPCB to Sameer App. At present, monthly air quality data is being published on UPPCB's website	Real time AQI on sameer app and release of daily bulletin	15days, and thereafter, continue as regular activity (15.09.2019)	Yes. Timeline deviation to be provided by CPCB	365	Number	URL	Detailed action taken (https://cpcb.nic.in/upload/Downloads/AQ1_Bulletin)	Not required	Not required	Not required	Not required
PO1.3	Issue public advisory for prevention and control of air pollution	AQI bulletin along with public advisory and action taken is published on UPPCB website during GRAP period. 10 bulletins were published during the last quarter (Jan-Mar 20)	10	15 days and thereafter as regular activity (15.9.19)	No	20	Number	URL	10 Weekly bulletins (http://www.uppcb.com/weekly-aqi.htm)	Not required	Not required	Not required	Not required
PO1.4	Deeper public engagement and consultation (workshops/ programmes in schools/ colleges)	Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calender 2021-22.	As given in the Calender enclosed	As given in the Calender enclosed.	Yes due to COVID-19 pandemic situation	As given in the Calender enclosed.	Number	Yes	Public Awareness Calender for Year 2021-22. <u>Annex-PO-1.</u>	Not required	Not required	Not required	Rs. 25 lacs
PO1.5	Launch mobile app to update public about status of air quality	Sameer App is already functional. Air quality data is also being published on UPPCB's website on monthly basis.	100%	30 days (SEP 2019)	No	Completed	Number	URL	URL of Sammer App (https://play.google.com/store/apps/details?id=com.cpcb)	Not required	Not required	Not required	Not required
PO2	Public Greivance Redressal System												

PO2.1	App Based System	Swachh Vayu App has been developed and is operational.	Swachh Vayu App	30 days (Sept 2019)	No	Completed	Number	Yes	No complaints received as on 25.03.2021 for Anpara The Status of disposal monitored for improvement by AQMC & DEC.	Not required	Not required	Not required	Not required
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ROAD DUST AND CONSTRUCTION & DEMOLITION													
Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1	Road dust												
RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	Regularly done in the Industrial township of UPRVUPL & Renusagar Power Division	13	Regular activity	No	Ongoing	Text	yes	List of Drains is attached as Annex RD-1	Not required	Not required	Not required	Not required
RD1.2	Maintain potholes free roads	Regularly done in the Industrial township of UPRVUPL & Renusagar Power Division	10	90 days (Nov-2019)	No	Ongoing	Number	yes	List of road length in km is attached as Annex RD-2	Not required	Not required	Not required	Not required
RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	Anpara Nagar Panchayat is newly established local body and there is no Mechanical sweepers. 03 Mechanical sweepers are being used by NCL and 01 Mechanical sweepers is being used by Hindalco Ind.Ltd. Power Division Renusagar Sonbhadra. These following roads are covered. 1-Mining area road i.e. barrier to work shop 2-Bina colony road 3-Khadiya colony road 4-Renusagar colony mode to Auri more	4	90 days (Nov-2019)	No	Completed	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
		Dust collecting of roads by monitoring the dust of the streets of Anpara city was done by regional office on November,2020.	12	Regular activity	No	completed	Number	yes	Road Dust Assessment is attached as Annex RD-3	Not required	Not required	Not required	Not required
		Regular Cleaning is on-going. Water Spraying is also done by 64 tankers as per requirement time to time. These following roads are covered. 1- Audi-Shaktinagar State Highway no-5A 2-Khadiya mine intrance to Khadiya market 3-Jayant Chauki to Khadiya colony Gate 4-Bina light vehicle workshop to Bina guest house and mines haul road 5-Kakari gate to Kohraul and mines haul roads 6-Renusagar colony to Bina road to Krishnashila loading station 7-Lanco plant to Renusagar more 8-Belwadah village to Ash dyke site 9-Township Shakti nagar colony 10- Ash dyke peripheral road	64	90 days (Nov-2019)	No	Completed	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.10	Widening of Roads	SH-05 A Auri mod Shakti nagar road has been sanctioned by G.O. No- 33/2018/963/23-12-18-549/2017 Date. 07-05-2018 all the road length is coming under forest land. Forest division Issued NOC dated 9.09.2019. The cost of forest land transfer and utility shifting is not included in original estimate under CRF guideline. The utility shifting work has been sanctioned by GO No-681/23-11 -2019-1/231 /2019 dated 12.12.2019. Therefore Electrical department and Forest department started the work of pole shifting and tree cutting. At present 1675 trees is felled down out of 1785 and 170 poles is shifted out of 753 and 31 hand pump is shifted out of 49. About 80 percent of the land is encroachment free with the help of district administration. In total reach of 18.420 km road, 16.80 km earthwork, 15.85 km GSB, 15.75 km WMM first layer, 2.5 km WMM second layer and 39 no.RCC culvert widening work is finished and work is under progress.The physical progress of entire work is approx. 75% till 12.03.2021.	31.03.21	360 days (Dec 2020 including 4 months grace period due to covid 19 pandemic)	No	31.03.21	Number	yes	As detailed in present status	Rs.121.59 Cr	63.24 Cr	59.75 Cr	Rs. 7.14 Cr
RD1.11	Improvement of infrastructure for decongestion of road.	The work is in under progress at Auri shaktinagar road of length 18.42 KM. by PWD.	18.42 km	180 days (june-2020)	31.03.2021	Ongoing	Number	yes	As detailed in present status	Rs.121.59 Cr	63.24 Cr	59.75 Cr	Rs. 7.14 Cr
RD1.13	Implement truck loading guidelines; use of appropriate enclosures for haul trucks; gravel paving for all haul routes.	Appropriate enclosures are being used for haul trucks in NCLs, Hindalco Ind and UPRVUNL	Regular Activity	Regular Activity	No	Regular Activity	Text	yes	As detailed in present status	Not required	Not required	Not required	Not required
RD1.14	Identify road stretches with high dust generation	Road dust sampling was carried on following 12 Points on Auri More -Shaktinagar Roads were selected for dust monitoring. Details of Road dust points are as below- 1 Dibulganj, near Lanco Plant gate, Anpara, Sonbhadra. 24.208815 N 82.793302 E 2 Auri More, near Anpara Police Station, Anpara, Sonbhadra. 24.20782 N 82.767817 E 3 Anpara to Singrauli Road, Near Anpara railway station more, Anpara, Sonbhadra 24.212482 N 82.767236 E 4 Parasi near Renusagar more, Anpara, Sonbhadra. 24.184414 N 82.77092 E 5 Basi near NCL Kakri Pariyojna Gate, Kakri Sonbhadra. 24.166498 N 82.766784 E 6 Bina near NCL Bina Stadium, Bina, Sonbhadra. 24.145256 N 82.770726 E 7 Village: Yogichora near Mishra H.P. Petrol Pump Khadia Road, Sonbhadra. 24.120051 N 82.757835 E 8 Khadia near NCL Khadia Pariyojna Gate, Khadia, Sonbhadra. 24.118114 N 82.726842 E 9 Shaktinagar Bus Stand Chauraha, Shaktinagar, Sonbhadra. 24.122229 N 82.694321 E 10 Dudhichuha, Shaktinagar, near Balia nala, Shaktinagar, Sonbhadra 24.122947 N 82.668575 E 11 Shaktinagar to Vindhyannagar road near NTPC Shaktinagar plant gate Shaktinagar, Sonbhadra 24.105865 N 82.692702 E 12 Chaube-Paraswar Khadiya -shakti nagar road, Sonbhadra 24.107578 N 82.73302 E	11 Roads	1-15 September 2020	No	Completed	Number	yes	As detailed in present status	1.0 Lac	1.0 Lac	1.0 Lac	Nil
RD2	Creation of green cover												

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD2.2	Creation of green buffers along the traffic corridors and their maintenance	In Anpara there are already more than 50 % green area developed. creation of green buffer on both side are Auli mod to Shakti nagar SH-05 A shall be completed after completion of widening works.	22000 Plants	180 days (march-2021)	Sep-21	Ongoing	Number	Yes	As detailed in present status	NIL	NIL	NIL	Rs 17 Cr.
RD2.3	Necessary changes in byelaws- Greening of open areas, gardens, community places, schools and housing societies	Housing & Urban Planning Department U.P. has made necessary provisions in the byelaws for plantation in open areas, housing societies etc.	Change in Byelaws	90 days (oct-2019)	Yes	Change in Byelaws	Notification	Yes	Copy of the Notification. Annex-RD-4.	Not Required	Not Required	Not Required	Not Required
C&D1	Construction Activities												
C&D1.1	Ensure transportation of construction materials in covered vehicles	Total 181 Number of challans issued from January 2021 to 12 March -2021 regarding transportation of coal through uncovered vehicles & there are no building projects in Anpara.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	Yes	As detailed in present status	Not required	Not required	Not required	Not required
C&D1.2	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	1.UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air Act in the newspaper on dated 23.09.2020 and through e-advertisement for the same 2. The App is functional since OCT-20 and 01 construction projects has submitted online self dust control audit assessment online. 3.UPPCB has also taken initiative for installation of PTZ cameras at all the major construction sites with open access to the UPPCB server.	1	Mar-21	Jun-21	ongoing	Number	yes	List of Projects. Annex-C&D-1.	Not required	Not required	Not required	Not required
C&D1.4	Covering of construction site.	All major construction sites are being covered by green mesh curtain. All major construction areas are being covered to avoid dispersion of particulate matter.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
C&D1.8	Enforcement of Construction and Demolition Waste Rules	No C&D activity have been identified in Anpara till now. Enforcement of Construction and Demolition Waste Rules are followed strictly.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Text	yes	As detailed in present status	Not required	Not required	Not required	Not required
C&D1.9	Control measures for fugitive emissions from material handling- conveying and screening operations	Control of fugitive emission from material with the help of Green mesh curtain & water sprinkler. Regular enforcement being carried out.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
C&D1.12	Frame and implement policy for segregation of construction and demolition waste and provide a network of decentralized C&D waste segregation and collection sites across the city.	C&D Waste Management is done by PWD in Construction Projects of SH-05 A There is not a single ongoing building Construction project in Anpara. Policy for segregation of C&D Waste shall be formulated.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
C&D1.13	Promote recycling of construction and demolition waste.	C&D Waste Management is done by PWD in Construction Projects of SH-05 A There is not a single ongoing building Construction project in Anpara. Policy for recycling of C&D Waste shall be formulated.	Regular Activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required

VEHICLES													
Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE1	Improve and strengthen PUC programme												
VE1.1	Number of PUC centres in the city	08 PUC Centres are installed	8	180 days (FEB 2020)	No	Completed	Number	yes	List of PUC center is attached as Annex-VE-1	Not Required	Not Required	Not Required	Not Required
VE1.2	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	132 vehicles have been challaned in pollution and Rs.132000 penalty have been imposed from January 2021 to 12 March -2021	Regular Activity	Regular Activity	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE2	Vehicle labelling or sticker programme												
		422 vehicles have been challaned in reflector and Rs.422000 penalty have been imposed from January 2021 to 12 March -2021	Regular Activity	Regular Activity	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE3	Freight transport												
VE3.4	Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	18 weigh in motion bridges are established at Lorhi toll plaza and 10 at Hathi Nala toll plaza on State Highway in Sonbhadra.	Regular Activity	180 days (FEB 2020)	No	Completed	Number	yes	As given in Present Status	Rs. 2.8 crore	Rs. 2.8 crore	Rs. 2.8 crore	Nil
VE4	Clean fuel and fuel Quality												
VE4.1	Check on fuel adulteration and random monitoring of fuel quality data	Samples have been collected from all 10 petrol pumps in the year 2020 and report are received. No Fuel adulteration was found	Regular Activity	30 days (SEP 2019)	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE4.2	Alternative clean fuel policy for vehicle	Anpara Nagar Panchayat is a newly established local body. population of Anpara local body is less than 20000 and movement of light vehicles is very less, at present there is no requirement of alnet clean fuel policy for vehicles. Vehicles are using approved fuel. only BS VI vehicles are being regestired since April 2020.	No	No	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE5	Parking Management												
VE5.1	Prevent parking of vehicles in the non-designated areas	142 challans are issued for parking in non-designated areas from January 2021 to 12 March -2021	Regular Activity	Regular activity	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE5.2	Development of Multi-layer parking	Anpara Nagar Panchayat is a newly established local body. population of Anpara local body is less than 20000 and movement of light vehicles is very less, at present there is no requirement of Multi-layer parking.	No	No	No	No	Text	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE5.3	Penalise parking of vehicles in non designated areas	Penalty of Rs.71000 penalty have been imposed against 142 vehicles in non designated areas from January 2021 to 12 March -2021	Regular Activity	Regular activity	No	Regular Activity	Number	yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required
VE6	Strengthening of Public Transportation												
VE6.5	Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport which will reduce plying of private vehicles on road and help to curb tail-pipe emissions.	Anpara Nagar Panchayat is a newly established local body. population of Anpara local body is less than 20000 and movement of light vehicles is very less, at present there is no requirement of electric buses for public transport.	No	No	No	No	Number	Yes	As given in Present Status	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE6.7	Steps for promoting battery operated vehicles like Erickshaw/ECart	About 50 E-Rickshaws are operational to control vehicular pollution.	Regular Activity	120 days (DEC 2019)	No	Completed	Number	Yes	As detailed in present status	Not Required	Not Required	Not Required	Not Required
VE7.	Traffic Congestion												
VE7.2	Synchronize traffic movements/Introduce intelligent traffic system for lane-driving	Traffic hotspots has been identified by Google Map Navigation and 05 traffic Hotspot identified in Anpara. Anpara market, Tehsil-Duddhi,Sonbhadra Aurimore, Tehsil-Duddhi,Sonbhadra Bus Stand, Shakti Nagar, Tehsil-Duddhi, Sonbhadra Renusagar More, Tehsil-Duddhi,Sonbhadra	Regular activity	17-22 August, 2020	No	Completed	Number	Yes	As detailed in present status	Not required	NIL	NIL	NIL
		Direction has been issued u/s 31A of Air Act for preparation & implementation of Interim Traffic Decongestion Plan on 24.09.2020	NA	Oct-20	No	Completed	Text	Yes	COPY OF Direction enclosed Annex-VE-2	Not Required	Not Required	Not Required	Not Required
VE7.3	Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to nondestined vehicles.	Anpara Nagar Panchayat is a newly established local body. population of Anpara local body is less than 20000 and movement of light vehicles is very less, at present there is no requirement of diversion ways/ bypass.	No	No	No	No	Text	Yes	As detailed in present status	Not Required	Not Required	Not Required	Not Required
VE7.4	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	The work is in under progress at Auri shaktinagar road of length 18.42 KM. by PWD. Rest areas shall be provided along SH-5A. The physical progress of entire work is approx. 75% till 12.03.2021.	18.42 Km.	360 days (Mar 2021)	No	On-going	Text	Yes	As detailed in present status	Rs.121.59 Cr	63.24 Cr	59.75 Cr	Rs. 7.14 Cr
VE8	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.	Public awareness camp conducted during road safety week. A lane driving workshop conducted to trained people and instructor of driving training school road safety week is being organized one every three months in which public awareness campaign regarding control of air pollution is launched. Date of last road safety week dt 14-10-2019 to 20-10-2019, 11-11-2019 to 17-11-2019, 11-01-2020 to 17-01-2020 & 22-06-2020 to 28-06-2020, 21.01.2021 to 20.02.2021	Ongoing Activity	regular activity	No	regular activity	Number	Yes	Copy of Public awareness programme for air pollution control. Annex-VE-3	Rs. 3.5 Lac	Rs. 3.5 Lac	Rs. 3.43 Lac	Nil
VE11	Phase out old vehicles and vehicle scrappage policy												
VE11.2	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	Total 24 Number of vehicles have been challaned in fitness and Rs. 96000 penalty have been imposed from January 2021 to 12 March -2021. No 15 year old vehicle have been phased out.	Regular Activity	360 days (DEC 2020)	No	Regular Activity	Number	Yes	As detailed in present status	Not Required	Not Required	Not Required	Not Required
VE11.3	Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	Total 132 Number of vehicles have been challaned in pollution and penalty of Rs. 132000 have been imposed from January 2021 to 12 March -2021	Ongoing Activity	regular activity	No	Regular Activity	Number	yes	As detailed in present status	Not Required	Not Required	Not Required	Not Required
VE12	NMT												
VE12.1	Introducing cycle tracks along with the roads	Anpara Nagar Panchayat is a newly establish local body. population of Anpara local body is less than 20000 and movement of light vehicles is very less,. At present there is no requirement of cycle tracks along with the roads.	No	No	No	No	Number	yes	As detailed in present status	Not Required	Not Required	Not Required	Not Required

INDUSTRIES													
Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
IP1	Industrial air pollution control												
IP1.1	To intensify monitoring of industries to reduce of emission by the industries.	<p>OCEMS-S</p> <p>CB industries such as M/s UPRVUNL, Anpara-A (3x210 MW), B(2x500 MW) & D (2x500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2x600 MW) and M/s Hindalco industries Ltd., (Power Division) Renuasagar (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III), M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server.</p> <p>CM/s UPRVUNL, Obra Unit-A is closed & Unit-B is operational (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB.</p> <p>CM/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadra have installed OCEMS at 22 No. of Stack and are connected to CPCB & UPPCB server.</p> <p>CM/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server.</p> <p>WEB CAMERA-S</p> <p>Web camera have been installed by M/s UPRVNL, Anpara at over flow point of AWRS and OCEMS are installed at outlet point of ETP in Unit-D.</p> <p>Web cameras and OCEMS are installed by M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra at outlet of ETP & STP.</p> <p>Web cameras and OCEMS are installed by M/s Hindalco Industries Ltd., (Power Division) Renuasagar, Sonbhadra at outlet of ETP, STP and over flow Point of AWRS.</p> <p>M/s NTPC Rihand Nagar have installed Web camera at stage-I, ETP & AWRS and OCEMS are installed at ETP of Stage-I, II & III.</p> <p>M/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadra have installed OCEMS at ETP & STP connected to CPCB & UPPCB server. Web Camera is also installed at outlet of ETP and connected to CPCB & UPPCB server.</p> <p>CM/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have Installed Web Camera at Outlet Of ETP and connected to CPCB & UPPCB server.</p> <p>CSMS alerts are being received & notices are being send to defaulters for achieving norms.</p>	Regular Activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	yes	List of Industries have installed OCEMS & Web camera is attached as Annex-IP-1	Not required	Not required	Not required	Not required
IP1.2	Action against non-complying industrial units	<p>ENVIRONMENTAL COMPENSATION</p> <p>Environmental Compensation of Rs. 6.11 Cr. has been imposed on M/s UPRVUNL Anpara & M/s UPRVUNL Obra and M/s Northern Coal Fields Limited (NCL) Krishnashila each unit for violating Norms.</p> <p>Environmental Compensation of Rs. 1.30 Cr. has been imposed on M/s Northern Coal Fields Limited (NCL), Dudhichua for violating Norms.</p> <p>Environmental Compensation of Rs. 1.25 Cr. has been imposed on M/s Northern Coal Fields Limited (NCL) Khadia for violating Norms.</p> <p>Environmental Compensation of Rs. 0.65 Cr. has been imposed on M/s Northern Coal Fields Limited (NCL) Bina and Kakari each for violating Norms.</p> <p>Environmental Compensation of Rs. 0.46 Cr. has been imposed on M/s NTPC Thermal Power Plant at Rihandnagar for violating Norms.</p> <p>Environmental Compensation of Rs. 0.27 Cr. has been imposed on M/s NTPC Thermal Power Plant, at Shaktinagar for violating Norms.</p> <p>Environmental Compensation of Rs. 0.24 Cr. has been imposed on M/s LANCO Anpara Power Ltd, Anpara for violating Norms.</p> <p>Imposition of Environmental Compensation of Rs. 0.252 Cr. has been under process against M/s Hindalco Industries Ltd. Renukoot.</p>	Regular Activity	360 days (Dec 2020 including 4 months grace period due to Covid 19 pandemic)	No	Completed	Number	yes	As given in present status	Not required	Not required	Not required	Not required
IP1.3	Shifting of Polluting Industries	No such industries are established in Anpara and need to be shifted.	No	No	No	No	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.4	Ban on Polluting Industries	No such industries are established in Anpara and need to be banned.	No	No	No	No	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.5	Random auditing for Air pollution measures and Online reporting systems in the industries	8 number of online reporting systems are being conducted per month.	Regular Activity	Ongoing activity	No	Ongoing	Number	yes	List of industries have installed OCEMS is attached as Annex-IP-2	Not required	Not required	Not required	Not required
IP1.9	Fugitive emission control	All emission points in stone crusher units have been covered and water sprinkling system have been also installed. 81 Non complying stone crusher units have been sealed with the help of distt administration	Regular activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	yes	LIST of 81 industries sealed with the help of distt administration is attached as Annex-IP-3	Not required	Not required	Not required	Not required
IP1.10	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	<p>CM/s UPRVNL, Anpara-A & B have Proposed for retrofitting and augmentation of ESPs for achieving the PM emission Norms. LOI have been placed for unit-B and retendering is under process for Unit-A. Unit-D is already achieving PM value less than 50 mg/Nm3.</p> <p>CM/s Lanco Anpara Power Ltd., Anpara, Sonbhadra is achieving PM value less than 50 mg/Nm3.</p> <p>CM/s Hindalco Industries Ltd., (Power Division) Renuasagar, Sonbhadra is achieving PM value less than 100 mg/Nm3.</p> <p>CM/s NTPC Ltd, Rihand Nagar (Stage-I & II) is achieving PM value less than 100 mg/Nm3 and Stage-III is achieving PM value less than 50 mg/Nm3.</p> <p>CM/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra is achieving PM value less than 150 mg/Nm3 and have to achieve PM value less than 100 mg/ Nm3 by 31.12.2021.</p> <p>CM/s UPRVUNL, Obra Unit -A is closed & Unit-B (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) is operational. Unit 9, 10, 11, 12 & 13 have been upgraded for achieving PM value less than 100 mg/Nm3.</p>	Regular activity	180 Days (FEB-2020)	Mar-23	Completed	Text	yes	As given in present status	Not required	Not required	Not required	Not required

IP1.11	Action/closure against defaulting/unauthorized industrial units.	11 no. of stone crusher unit were sealed from Jan-2021 to March-2021 .	Regular activity	Regular activity	No	Regular Activity	Number	yes	List of Defaulter industries is attached as Annex-IP-4	Not required	Not required	Not required	Not required
IP1.13	Disposal of all non-hazardous wastes into the designated dumping sites	One Number of open dumping sites has been developed for disposal of Red mud by Hindalco industry.	Regular activity	Regular activity	No	Regular activity	Number	yes	As given in present status	Not required	Not required	Not required	Not required
IP1.26	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from Industries.	Bank guarantee of Rs. 10 Lac, 18.4 Lac, 20 Lac, 10 Lac&10.8 Lac have been submitted by M/s UPRVUNL, Anpara-A & B, M/s NTPC Rihand Nagar, M/s UPRVUNL, M/s Hindalco Industries Ltd. Renukoot and M/s NTPC Shakti Nagar consequently for complying the CTO condition.	Regular activity	60 days (oct-2019) and thereafter, regular activity	No	Ongoing	Number	yes	As given in present status	Not required	Not required	Not required	Not required
IP1.32	Industrial units to install water spraying system of internal roads and washing of tyres of vehicles	All Thermal Power Plants & NCL Industries are using water tankers (64 No.) for water Sprinkling on the internal Road of total 59 km sketch.	Regular activity	180 Days (FEB-2020)	No	Ongoing	Text	yes	As given in present status	Not required	Not required	Not required	Not required
IP3 OCEMS in Industries													
IP3.2	Implement Continuous Emission Monitoring System (CEMS) across all targeted and applicable polluting industry	Completed, (Total 8 OCEMS are working in Anpra Area) M/s UPRVUNL, Anpara-A (3x210 MW), B(2x500 MW) & D (2x500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2x600 MW) and M/s Hindalco industries Ltd., (Power Division) Renukoot (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III), M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server. <input type="checkbox"/> M/s UPRVUNL, Obra Unit-A is closed & Unit-B is operational (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB. <input type="checkbox"/> M/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadra have installed OCEMS at 22 No. of Stack and are connected to CPCB & UPPCB server. <input type="checkbox"/> M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server.	Regular activity	360 days (dec-2020)	No	Completed	Number	yes	LIST OF 8 INDUSTRIES HAVE INSTALLED OCEMS. Annex-IP-5	Not required	Not required	Not required	Not required
IP3.3	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Development of mobile facility/van for continuous ambient air quality monitoring for different localities shall be started after allocation & releasing of required fund.	1	360 days (dec-2020)	Yes	1	Number	No	Nil	Nil	Nil	Nil	94 Lacs
IP5 Control of air pollution from Brick kilns													
IP5.2	Identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.	There are total 10 brick kiln identified in Anpara out of which 5 are operational, 04 Brick kilns are closed by UPPCB and 01 is self closed in Anpara area.	Regular activity	Regular activity	No	completed	Number	yes	LIST OF 10 Brick kilns with status. Annex-IP-6	Not required	Not required	Not required	Not required
IP5.3	Conversion of natural draft brick kilns to Force/ induced draft.	Conversion of natural draft brick kilns to Force/ induced draft Brick kilns in operational 5 brick kiln at Anpara area shall be completed within one year.	Regular activity	360 days (dec-2020)	Feb-22	on-going	Number	yes	LIST OF 5 Brick kilns. Annex-IP-7	Not required	Not required	Not required	Not required
IP6 Control of air pollution from Thermal Power Plants and coal handling units													
IP6.2	Sprinkling arrangements at Siding/Permanent Transportation routes/Coal Dumps	All TPPs & NCL Industries are using water tankers (Total 64 No.) for water Sprinkling on internal Road of total length 59 km.	Regular activity	Regular activity	No	Ongoing	Number	yes	As given in present status	Not required	Not required	Not required	Not required
IP6.9	All ash shall be disposed of by utilization or sale and it will be continued from.	At present about 40% ash is being utilized by all 06 TPPs.	Regular activity	Regular activity	No	ongoing	Number	yes	Details of Ash utilization is attached as Annex-IP-8	Not required	Not required	Not required	Not required
IP6.11	The conversion of abandoned / inoperative mines into water bodies.	There are no abandoned coal mines in UP. Apart from above 04 stone quarries have been allotted to TPPs by DM SONBHADRA for disposal of fly ash.	Regular activity	Regular activity	31.12.2021	ongoing	Number	yes	List of 04 Stone quarries. Annex-IP-9	Not required	Not required	Not required	Not required
IP6.13	Sulphur reduction in fuel by using low sulphur content Imported coal in Thermal Power plant.	Presently all thermal power plants are using coal of Northern Coalfield Ltd Khadia, Bina Krishan Shila, Kakari Amrohi, Jayant, Jhingurdua and Dudhichua units and as per information received from thermal power plants, the sulphur content in coal varies from 0.3% to 0.6%.	Regular activity	Regular activity	No	Completed	Text	yes	As given in present status	Not required	Not required	Not required	Not required

IP6.14	Installation/ up gradation of air pollution control systems in Thermal and Petrochemical industries.	Completed <input type="checkbox"/> M/s UPRVNL, Anpara-A & B have Proposed for retrofitting and augmentation of ESPs for achieving the PM emission Norms. LOI have been placed for unit-B and retendering is under process for Unit-A. Unit-D is already achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra is achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s Hindalco Industries Ltd., (Power Division) Renusagar, Sonbhadra is achieving PM value less than 100 mg/Nm3. <input type="checkbox"/> M/s NTPC Ltd. Rihand Nagar (Stage-I & II) is achieving PM value less than 100 mg/Nm3 and Stage-III is achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra is achieving PM value less than 150 mg/Nm3 and have to achieve PM value less than 100 mg/ Nm3 by 31.12.2021. <input type="checkbox"/> M/s UPRVUNL, Obra Unit -A is closed & Unit-B (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) is operational. Unit 9, 10, 11, 12 & 13 have been upgraded for achieving PM value less than 100 mg/Nm3. Installation/ up gradation of air pollution control systems in Thermal Plants are completed. Installation of FGD system is under progress in NTPC & UPRVNL.	Regular activity	Regular activity	No	Regular activity & is being comply	Text	yes	As given in present status	Not required	Not required	Not required	Not required
IP6.15	Use of high grade coal made compulsory in thermal power plant.	Completed Northern Coal Fields Ltd., Khadia, Bina, Krishnashila, Kakri & Duddichua have send test report showing ash content less than 34%.	Regular activity	Regular activity	No	On-going	Text	yes	As given in present status	Not required	Not required	Not required	Not required
IP6.16	Action plan to address emissions from thermal power plant by installing FGD plant	FGD plants in 6 TPP units are proposed. Work is in progress as mentioned below: 1. M/s UPRVNL, Anpara-A & B SANCTIONED BUDGET RS. 402.18 CR. AND UTILIZED AMOUNT RS. 34.21 CR. 2. M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra unit has approached to UPERC for approval of capital cost of FGD. UPERC have directed the unit to approach Central Electricity Authority (CEA). CEA has advised to approach regulator and to adopt competitive bidding process of actual cost of FGD. work is under process for appointing consultancy firm. 3. M/s Hindalco Industries Ltd., (Power Division) Renusagar, Sonbhadra SANCTIONED BUDGET RS. 98 CR. 4. M/s NTPC Ltd. Rihand Nagar (Stage-I & II) SANCTIONED BUDGET RS. 928 CR. AND UTILIZED AMOUNT RS. 158 CR. 5. M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra SANCTIONED BUDGET RS. 1207 CR. AND UTILIZED AMOUNT RS. 62 CR. 6 <input type="checkbox"/> M/s UPRVUNL, Obra, Sonbhadra has proposed BUDGET of Rs 208 CR. Approval is pending bid ETF SEC. level.	5 TPPs	365 days (dec-2020)	Aug-21	ongoing	Number	yes	As given in present status	Rs. 2635.18 Cr	Rs. 254.21 Cr	Rs. 254.21 Cr	Nil
IP6.17	Implementation of new thermal power plant standards in all power plants	<input type="checkbox"/> M/s UPRVNL, Anpara-A & B have Proposed for retrofitting and augmentation of ESPs for achieving the PM emission Norms. LOI have been placed for unit-B and retendering is under process for Unit-A. Unit-D is already achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra is achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s Hindalco Industries Ltd., (Power Division) Renusagar, Sonbhadra is achieving PM value less than 100 mg/Nm3. <input type="checkbox"/> M/s NTPC Ltd. Rihand Nagar (Stage-I & II) is achieving PM value less than 100 mg/Nm3 and Stage-III is achieving PM value less than 50 mg/Nm3. <input type="checkbox"/> M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra is achieving PM value less than 150 mg/Nm3 and have to achieve PM value less than 100 mg/ Nm3 by 31.12.2021. <input type="checkbox"/> M/s UPRVUNL, Obra Unit -A is closed & Unit-B (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) is operational. Unit 9, 10, 11, 12 & 13 have been upgraded for achieving PM value less than 100 mg/Nm3.	All TPPs	365 days (dec-2020)	No	completed	Number	yes	As given in present status	Not required	Not required	Not required	Not required
IP8 Control of fugitive emissions in industries													
IP8.3	Use of covered or enclosed conveyors and transfer points	All emission points in stone crusher units have been covered and water sprinkling system have also been installed. All NCL units have covered / enclosed conveyors and transfer points	Regular activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Text	yes	As given in present status	Not required	Not required	Not required	Not required
IP10 Control of air pollution from mining area													
IP10.4	Control of fugitive emission in Open Cast Mine by use of mechanized sweeping machine, long range fogging machine.	NCL is operating 3 mechanized sweeping machine and long range fogging machine.	Regular activity	Regular activity	No	Regular activity	Text	yes	As given in present status	Not required	Not required	Not required	Not required

WASTE AND BIOMASS- DUMPING AND BURNING

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB1	Biomass Burning												
BB1.1	Regular check and control of burning of municipal solid wastes	No single case of burning of municipal solid wastes, biomass, crop residue, garbage, leaves, etc. found in Anpara, Sonbhadra.	Regular Activity	90 days (Nov-2019)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.2	Defaulters for open burning to be imposed fines	No single case of open burning found in Anpara, Sonbhadra.	Regular Activity	90 days (Nov-2019)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.3	Identify Garbage burning locations and	No single case of burning of biomass, crop residue, garbage, leaves, etc found in Anpara, Sonbhadra.	Regular Activity	30 days (SEP 2019)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.4	Prohibition/complete ban on garbage burning.	Prohibition/complete ban on garbage burning is being ensured. No single case of burning of biomass, crop residue, garbage, leaves, etc. found in Anpara, Sonbhadra.	Regular Activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.5	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	Special drive against open burning of biomass crop residue, garbage, leaves, etc. has been conducted from time to time by 03 flying squad constituted by District Magistrate, Sonbhadra on dated 16.10.2019. No single case of burning of biomass, crop residue, garbage, leaves, etc. found in Anpara, Sonbhadra.	Regular Activity	90 days (Nov-2019)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.6	Construction of advanced waste management Site.	Anpara Nagar Panchyat is newly established local body in Dec, 2019, having population less than 20000. Till today there are no such infrastructure have been developed. In industrial townships onsite waste management under the responsibility of bulk waste generator is being ensured.	Regular Activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB1.9	Awareness for controlling of burning of agricultural waste and crop residues.	Action plan for awareness generation & IEC Activities on crop residue management has been prepared by Agriculture Department for awareness on burning of crop residue.	Zero tolerance	Regular activity	Regular activity	Ongoing activity.	Regular Activity	Yes	Action plan on crop residue management for IEC activities. Annex-WB-1.	Not required	Not required	Not required	Not required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB 1.12	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Anpara Nagar Panchyat is newly established local body in Dec, 2019 having population less than 20000. At present no facility for door to door collection of MSW is being practiced. Proposals for segregation and disposal of MSW as per rules are being prepared. In industrial townships 100% door to door collection is being practiced.	Regular Activity	90 days (Nov-2019)	No	Regular Activity	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB2	Ensure segregation of waste at source	Anpara Nagar Panchyat is newly established local body in Dec, 2019 having population less than 20000. There is no facility for segregation of waste at source. Proposals for segregation and disposal of MSW as per rules are being prepared. In industrial townships segregation of waste at source is being practiced.	Regular Activity	30 days (SEP 2019)	No	Regular Activity	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
BB6	Check/stop on Stubble Burning	Comprehensive Action Plan for Crop residue burning prepared by Agriculture Department. Implementation of Action Plan is being ensured. No single case of stubble burning found.	Zero tolerance	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Ongoing activity	Number Yes/No	Yes	Comprehensive Action Plan for Crop residue burning prepared by Agriculture Department. Annex-WB-2.	As per Action Plan	As per Action Plan	As per Action Plan	As per Action Plan
BB11	Fire crackers—regulate to control their usage	As per Hon'ble Supreme Court's directions, use and sale of fire crackers is banned during this Diwali in Anpara. Only Green Crackers were allowed as per direction of Hon'ble NGT.	Regular Activity	Regular Activity	No	Completed	Number	YES	As given in present status	Not required	Not required	Not required	Not required
DF1	Domestic Fuel												
DF1.1	Increasing the LPG connections in low income strata.	As per 2011 census total 3758 families were reported in Anpara and total 4203 Gas connection has been distributed, Thus saturation point has been achieved In Anpara.	Regular Activity	30 days (SEP 2019)	No	Completed	Number	YES	As given in present status	Not required	Not required	Not required	Not required
DF1.2	Ensuring promotion and use of cleaner fuel (i.e. LPG) instead of coal fired chulas or fire-woods in the hotels and open spaces	As per 2011 census total 3758 families were reported in Anpara and total 4203 Gas connection has been distributed and saturation point has been achieved. Action is being taken for promotion and use of cleaner fuel (i.e. LPG) instead of coal fired chulas or fire-woods in the hotels and open spaces also.	Regular Activity	30 days (SEP 2019)	No	Completed	Number	YES	As given in present status	Not required	Not required	Not required	Not required
DF1.8	Implementation of Pradhan Mantri Ujjwala Yojana (PMUY)	832 Gas connection has been distributed under PMUY.	Regular Activity	30 days (SEP 2019)	No	Completed	Number	YES	As given in present status	Not required	Not required	Not required	Not required
DF1.9	Shift to LPG from solid fuel & kerosene for domestic applications	As per 2011 census total 3758 families were reported in Anpara and total 4203 Gas connection has been distributed, thus saturation point has been achieved.	Regular Activity	31 days (SEP 2019)	No	Completed	Number	YES	As given in present status	Not required	Not required	Not required	Not required

AIR QUALITY DATA OF ANPARA, SONBHADRA

Action Code	Action Point	Field type	Attachment	Attachment Contents											
				March, 2020	April, 2020	May, 2020	June, 2020	July, 2020	Aug, 2020	Sep, 2020	Oct, 2020	Nov, 2020	Dec, 2020	Jan 2021	Feb, 2021
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)		22.2	25.8	16.7	19.2	30.6	28.6	28.8	30.47	19.38	17.58	20.80	34.75
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)		170	135	135	133	118	108	110	126	163.5	204	200	189
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)		17.88	13.54	14.83	15.21	14.33	14.26	13.51	16.81	17.97	18.7	18.47	18.56
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)		27.86	21.48	25.55	24.98	23.62	23.79	24.05	26.2	28.85	28.67	28.49	28.45
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)		24.57											
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)		149.29											
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)		16.17											
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)		26.00											
AQ1.9	Monthly Meterological Data		Tempareture (°C)	22.84	29.89	32.16	29.69	29.98	29.16	29.30	24.26	21.10	18.00	17.00	21.00
			R.H. Humidity (%)	70.71	56.57	51.00	73.55	78.33	80.75	78.38	69.77	67.00	64.00	61.00	62.00

Note :- PM_{2.5} Data Source → CAAQMS Monitoring Station Lanco colony, Anpara, Sonbhadra

PM₁₀, SO₂, NO₂ and Meterological Data Source → Manual Monitoring Station Anpara colony, Anpara, Sonbhadra

PM₁₀, PM_{2.5}, SO₂, NO₂ parameters Unit -µg/m³

MICROLEVEL PLANNING OF CITY ACTION PLAN- ANPARA

Annex-CB-1

DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Air quality monitoring network

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Installation of CAAQMS in Anpara city	01 CAAQMS is required in Anpara City as per CPCB norms. UPPCB requested to CPCB for integration and connectivity of CAAQMS installed in industrial units vide letter dated 08.12.2020 & 03.03.2021 with requisite Informations in prescribed format. Connectivity yet to be awaited.	Low	Not required as CAAQMS installed by Industries.	CAAQMS installed in Industries. Only integration & connectivity with national network will be carried out by CPCB, Delhi	Project proponent	-	-	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB

Timelines for the project – Installation of CAAQMS in ANPARA

Activity	Sub-activity	Timeline							Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	
Prebidding stage	Preparation of tender document								Completed by Industries
Bidding stage	Calling of bids& its approval								Completed
	Release of work order								Completed
Project execution	Procurement of CAAQMS								Completed
	Selection of location								Completed
	Installation of CAAQMS								Completed
	Connecting CAAQMS to the online CPCB server for real time monitoring								to be done by CPCB
	Calibration of CAAQMSs								Regular Activity

Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement			
	Installation			
Operation of the CAAQMS	Total parameters analysed			
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

Knowledge and database augmentation – Source apportionment studies (Monthly)

Action point	Time Target	Implementation agencies
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment	approx. 3 years(after receiving of funds from CPCB/MoEF&CC)	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Anpara	Work will be started after receiving the funds from CPCB/MoEF&CC.	-	Rs 150 lacs	03 Years after receiving of funds	CPCB/MoEF&CC	Nil	Rs. 150 lacs	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB
Rapid study of Source Apportionment & Carrying Capacity for Anpara	Rapid study of Source Apportionment & Carrying Capacity for ANPARA is undergoing by IIT-Kanpur	-	Rs. 6.19 lacs	June 2021	UPPCB	Rs.6.19 lacs	No		

Timelines for the Comprehensive SA/EI study for ANPARA (Expected timeline depending on the work order issued by CPCB, Delhi)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)						Remarks
		Sept 21	Oct 21- Sep 22	Sept 22- Dec 22	Jan 23 – Jul 23	Aug -Oct 23	Nov 23- Dec 23	
			25%	25%	25%	25%		
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							
	Procurement & establishment of monitoring stations							
	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation , Draft Report							
	Final report preparation & submission							
	Presentation & discussion on the submitted report							

Timelines for the Comprehensive CC study for ANPARA (Expected timeline depending on the receiving of funds)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)					Remarks
		Sept 21	Oct 21- Jan-22	Feb22- Apr 22	May22- Jul 22	Aug22 - Oct22	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Timelines for the Rapid study of Source Apportionment & Carrying Capacity (undergoing)

Activity	Sub-activity	Timeline					Remarks
		April 20	June 20 - Dec 20	Jan 21- Feb21	March 21	May- July 21	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Mechanism for Monitoring, Review and reporting (Monthly)

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities			
	Activities completed within timeline			
	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			



Uttar Pradesh Pollution Control Board

Training Calendar 2021-2022

A. Training and Capacity building of UPPCB officials

S. No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV FC

3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online portal from Control Rooms	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds

								under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	
10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020	-	1 week	15 June- 21 June	2 from UPPCB HQ	

11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration &	Offline	Private Vendor	–	3 days	20 April- 22 April	2 from UPPCB HQ	

	Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists							
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	–	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study	Offline	Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016	–	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID-19 Pandemic Conditions

	Requirements – Case Studies							
B. Training and Capacity building of Urban Local Bodies and Other Stakeholders								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC

4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC
C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	

1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds under XV FC

Action Taken Report of Anpara City upto Feb-2021

a) Enforcement

S. No.	Air pollution sources	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action taken					
					Notices	Cases referred for fine under NGT Act.	Fine imposed	Fine collected (in Rs.)	Show cause notice	No. of Closures done
1.	Industrial activity	1	143	33	8	6	6	0	3	8
2.	Open burning • Municipal • Biomass	14	243	2	0	0	0	0	0	0
3.	Dust from Building Construction projects/ Highways/ Building materials	1	16	10	2	0	0	0	0	0
4.	Dust from Construction & Demolition Activities	0	0	0	0	0	0	0	0	0
5.	Air Pollution from Brick Kilns	1	24	18	0	0	0	0	0	0
6.	Visible Polluting Vehicle	1	0	37	0	0	370000	0	0	0
7.	Old Polluting Vehicle	1	10	340	50	0	1464000	0	0	0
Total		19	436	440	60	6	1834006	0	3	8

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

From,

Sudhir Garg,
Principal Secretary,
Government of Uttar Pradesh.

To,

Member Secretary,
National Disaster Management Authority,
NDMA Bhawan, A-1, Safdarjung Enclave,
New Delhi - 110029.

**Environment, Forest &
Climate Change Section-7,**

Lucknow : Dated: 22-December, 2020

Sub:- Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)
Principal Secretary.

CEO (Lab)
22-12-2020
(आशीष तिवारी)
महत्वा सचिव

SA(S)
25/12/20
CEO

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.

Copy: For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.


(Sudhir Garg)
Principal Secretary.



Uttar Pradesh Pollution Control Board

Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 nd April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds
4	5 th June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
5	1 st July – 7 th July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/RWAs/Industries/Government Departments	Government Funds & CSR funds
6	16 th September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/RWAs/Industries	
7	20 th September – 23 rd September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
8	24 th September, 2021 – 30 th September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
9	1 st October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding
10	2 nd October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
11	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
12	25 th October, - 29 th October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/ RWAs	Departmental Funding
13	11 th January – 17 th January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
12	24 th January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
13	2 nd February, 2021	World Wetland's Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

Note: Complete Programme details to be made available on www.uppcb.com a month in advance

DETAILS OF DRAINS ANPARA, DISTT-SONBHADRA

SR.NO.	NAME OF DRAIN
1	TYPE 1 COLONY DRAIN, ANPARA COLONY, ANPARA, SONBHADRA
2	TYPE 2 COLONY DRAIN, ANPARA COLONY, ANPARA, SONBHADRA
3	TYPE 3 COLONY DRAIN, ANPARA COLONY, ANPARA, SONBHADRA
4	TYPE 4 & 5 COLONY DRAIN, ANPARA COLONY, ANPARA, SONBHADRA
5	TYPE G COLONY DRAIN, ANPARA COLONY, ANPARA, SONBHADRA
6	TYPE A COLONY DRAIN, LANCO COLONY, ANPARA, SONBHADRA
7	TYPE B COLONY DRAIN, LANCO COLONY, ANPARA, SONBHADRA
8	TYPE C COLONY DRAIN, LANCO COLONY, ANPARA, SONBHADRA
9	TYPE D COLONY DRAIN, LANCO COLONY, ANPARA, SONBHADRA
10	N TYPE BLOCK-14 TO STP PLANT DRAIN, HINDALCO COLONY, ANPARA, SONBHADRA
11	L TYPE MARKET NEAR BY N TYPE TO STP PLANT DRAIN, HINDALCO COLONY, ANPARA, SONBHADRA
12	GURUDVARA, JR & E TYPE TO STP PLANT DRAIN, HINDALCO COLONY, ANPARA, SONBHADRA
13	ER, E, SR, D, A TYPE, ADMIN BULDING TO STP PLANT DRAIN, HINDALCO COLONY, ANPARA, SONBHADRA

REGIONAL OFFICE
U.P. POLLUTION CONTROL BOARD SONBHADRA

Details of Patholes free roads Anpara

Sl. No.	Names of Roads	Stretch of patholes free roads (In KM)
1	Audi-Shaktinagar State Highway no-5A	18
2	Khadiya mine intrance to Khadiya market	3
3	Jayant Chauki to Khadiya colony Gate	5
4	Bina light vehicle workshop to Bina guest house and mines haul road	5
5	Kakari gate to Kohraul and mines haul roads	7
6	Renusagar colony to Bina road to Krishnashila loading station	4
7	Lanco plant to Renusagar more	7
8	Belwadah village to Ash dyke site	2
9	Township Shakti nagar colony	5
10	Ash dyke peripheral road	3

Road Dust load per kilo meter (in Kg.) at Anpara, Sonbhadra				
Sl. No.	Name of the Road	Average Width of Road (m)	Total dust (kg/km)	Total dust load up to 75 micron (kg/km)
1	Dibulganj, near Lanco Plant gate, Anpara, Sonbhadra.	7	438	21.35
2	Auri More, near Anpara Police Station, Anpara, Sonbhadra.	9.6	1047.9	298.2
3	Anpara to Singrauli Raod , Near Anpara railway station more,Anpara, Sonbhadra.	6.5	256	41.82
4	Parasi near Renusagar more, Anpra, Sonbhdra.	7	755	112
5	Basi near NCL Kakri Priyojna gate, Kakri Sonbhadra.	7	929.46	84
6	Bina near NCL Bina Stadium, Bina, Sonbhadra.	7	1286	112
7	Village: Yogichora Near Mishra H.P. Petrol Pump, Khadia Road, Sonbhadra.	7	668	56
8	Khadia Near NCL Khadia Pariyojana Gate, Khadia, Sonbhadra.	7	895.1	77
9	Shaktinagar Bus Stand Chauraha, Shaktinagar, Sonbhadra.	10	841	125
10	Dudhichuha, Shaktinagar, Near Balia Nalla, Shaktinagar, Sonbhadra	7	1038	93.73
11	Shaktinagar to Vindhyanagar road near NTPC Shaktinagar plant gate Shaktinagar, Sonbhadra.	10	231.75	51.5
12	Chaube-Paraswar, Khadiya-Shaktinagar Road.	6.5	1683	143
Average total dust load up to 75 micron (kg/km)				101.3



2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
 - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
 - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
 - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
 - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
 - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गॉव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
 - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
 - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
 - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
 - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

2.1.2.5 उप-
विभाजन
तलपट
मानचित्र

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:—

- (I) पैमाना तथा उत्तर दिशा—सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाई नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:—

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलाजिकल, टोपोग्राफी, लीथालॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलाजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लाक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	<p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p>
		<p>(i) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(iii) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p>
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	<p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	<p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>
2.1.5	विकास अनुज्ञा-पत्र की वैधता	<p>(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात् प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>
2.1.6	विकास के प्रारम्भ की सूचना	<p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>
2.1.7	विकास के समय विचलन	<p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>
2.1.8	पूर्णता प्रमाण-पत्र	<p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>

2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान

- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का संतुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

2.2.3 लैण्डस्केप प्लान

सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैंडस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैंडस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैक होगा।
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैक।
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएन्ट शॉप्स के लिए अनुमन्य होगा।
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।

SL.No.	Project Name	Mobile No.	District	Date of Registration
1	Anpara to Shaktinagar road	9648664868	Sonbhadra	29/09/2020



**REGIONAL OFFICE
U.P. POLLUTION CONTROL BOARD,
SONBHADRA**

Sl. No.	NAME & ADDRESS OF PUC CENTER AT ANPARA SONBHADRA	REGISTRATION NO OF PUC
1	M/S RAINBOW SEWA SAMITI, SHOP SITUATED AUDI MOD, NEAR AUTO LINK, TVS AGENCY, ANPARA, SONBHADRA-231225	UP201024U0000030
2	M/S SHIVAM SEWA SAMITI, NEHRU CHOWK, AUDI MOD, ANPARA, SONBHADRA-231225	UP190413U0000021
3	M/S SHIVAM SEWA SAMITI, NEHRU CHOWK, AUDI MOD, ANPARA, SONBHADRA-231225	UP150413U0000017
4	M/S ARCHIT SEWA SANSTHAN, BEHIND FOREST DEPARTMENT, KASHI MOD, POST-ANPARA, SONBHADRA-231225	UP200713U0000118
5	M/S ARCHIT SEWA SANSTHAN, BEHIND FOREST DEPARTMENT, KASHI MOD, POST-ANPARA, SONBHADRA-231225	UP200713U0000117
6	M/S MAA KAMAKHYA SAMAZ VIKAS SAMITI, SHOP SITUATED PWD MOD, SHOPING COMPLEX, SHAKTINAGAR, SONBHADRA-201222	UP201222U0000010
7	M/S MAA KAMAKHYA SAMAZ VIKAS SAMITI, SHOP SITUATED PWD MOD, SHOPING COMPLEX, SHAKTINAGAR, SONBHADRA-201222	UP201222U0000009
8	M/S RAINBOW SEWA SAMITI, SHOP SITUATED AUDI MOD, NEAR AUTO LINK, TVS AGENCY, ANPARA, SONBHADRA-231225	UP201024U0000038



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No.....C-32200 /CL/ 294B/ AC.P-1/19-20

दिनांक

Date ...5.2.2020

सेवा में,

अतिरिक्त महानिदेशक,
यातायात पुलिस निदेशालय, उत्तर प्रदेश,
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,
लखनऊ-226301।

विषय: उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्लू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाइ, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,

लखनऊ- 226010

दूरभाष : 522-2720831, 2720828

फैक्स : 0522 - 2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

gomti.Letter head 25-05-2016

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010

Phone : 0522-2720831, 2720828

Fax : 0522 - 2720764

Email : info@uppcb.com

Web Site : www.uppcb.com

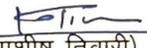
"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

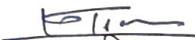
उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

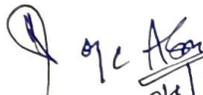
भवदीय,


(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कागपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।


सदस्य सचिव


04/21/2020

वाहन प्रदूषण से सम्बन्धित जागरूकता कार्यक्रम
जनपद-सोनभद्र

क्र०सं०	दिनांक	जनपद			
1	05.02.2021	सोनभद्र	दिव्यांगजनो हेतु ड्राइविंग एवं अन्य प्राविधानों के सम्बन्ध में जागरूकता कार्य मे	दिव्यांगजनों हेतु ड्राइविंग एवं अन्य प्राविधानों के सम्बन्ध में जागरूक किये गये की संख्या	40
2	06.02.2021	सोनभद्र	सेव लाइफ फाउण्डेशन द्वारा वाहन चालकों की ट्रेनिंग	आयोजित कार्यशालाओं की संख्या	1
				प्रशिक्षित किये गये चालकों की संख्या	22
3	26.01.2021	सोनभद्र	ध्वजारोहण के पश्चात् संविधान की प्रतीज्ञा के साथ-साथ सड़क सुरक्षा शपथ ग्रहण	शपथ ग्रहण में सम्मिलित अधिकारियों की संख्या	2
				शपथ ग्रहण में सम्मिलित अधिकारियों की संख्या	19
4	25.01.2021	सोनभद्र	जनपद स्तर पर लेन ड्राइविंग एवं रांग साइड ड्राइविंग के सम्बन्ध में जागरूकता अभियान जिसमें परिवहन निगम के चालकों की सहभागिता	रांग साइड ड्राइविंग के सम्बन्ध में जागरूक किये गये व्यक्तियों की संख्या	100
				रांग साइड ड्राइविंग करने वाले वाहनों के चालानों की संख्या	9
5	26.01.2021	सोनभद्र	हेलमेट एवं सीटबेल्ट के सम्बन्ध में लोगों को जागरूक करना व चैकिंग अभियान (शहरी)	हेलमेट एवं सीटबेल्ट के सम्बन्ध में जागरूक किये गये व्यक्तियों की संख्या	95
				नशे की हालत में वाहन चलाने के सम्बन्ध में जागरूक किये गये चालक एवं परिचालकों की संख्या	95
				ओवर स्पीड के सम्बन्ध में जागरूक किये गये चालक एवं परिचालकों की संख्या	95
6	26.01.2021	सोनभद्र	हेलमेट एवं सीटबेल्ट के सम्बन्ध में लोगों को जागरूक करना व चैकिंग अभियान (क्षेत्र)	हेलमेट एवं सीटबेल्ट के सम्बन्ध में जागरूक किये गये व्यक्तियों की संख्या	200
				नशे की हालत में वाहन चलाने के सम्बन्ध में जागरूक किये गये चालक एवं परिचालकों की संख्या	200
				ओवर स्पीड के सम्बन्ध में जागरूक किये गये चालक एवं परिचालकों की संख्या	200
7	01.02.2021	सोनभद्र	बस यूनियन के माध्यम से बसों के चालकों/परिचालकों को सड़क सुरक्षा के सम्बन्ध में जागरूक किया जाना	जागरूक किये गये परिचालकों की संख्या	33
				जागरूक किये गये चालकों की संख्या	22

8	28.01.2021	सोनभद्र	मोबाइल फोन का प्रयोग एवं ड्रंकन ड्राइविंग के विरुद्ध जागरूकता अभियान	मोबाइल फोन का प्रयोग एवं ड्रंकन ड्राइविंग के विरुद्ध जागरूक किये गये चालकों की संख्या	50
9	30.01.2021	सोनभद्र	जनपद स्तर पर ट्रक ऑपरेटर एसोसिएशन के द्वारा सड़क सुरक्षा के सम्बन्ध में कार्यक्रम/नियम के सभी बस स्टैंडों पर पब्लिक सिस्टम द्वारा चालक परिचालकों एवं यात्रियों को ऑडियो/वीडियो सामग्री द्वारा जागरूक किया जाना	ट्रक ऑपरेटर एसोसिएशन के द्वारा सड़क सुरक्षा के सम्बन्ध में आयोजित कार्यक्रम की सं0	1
				ट्रक ऑपरेटर एसोसिएशन के द्वारा सड़क सुरक्षा के सम्बन्ध में आयोजित कार्यक्रम में सम्मिलित व्यक्तियों की संख्या	50
				बस स्टैंडों की संख्या, जहां पर ऑडियो/वीडियो सामग्री द्वारा जागरूक किया गया	1
				जागरूक किये गये चालक/परिचालकों की संख्या	20
				जागरूक किये गये यात्रियों की संख्या	150

LIST OF 8 INDUSTRIES HAVE INSTALLED OCEMS & WEB CAMERA

S.No.	Name of industry (M/s)
1	M/s NTPC Thermal Power Plant, at Shaktinagar, Sonebhadra (U.P.)
2	M/s NTPC Thermal Power Plant at Rihandnagar, Sonebhadra (U.P.)
3	M/s U.P. Power Corporation Ltd, Thermal Power Plant, Obra, Sonebhadra (U.P.)
4	M/s U.P. Power Corporation Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)
5	M/s LANCO Anpara Power Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)
6	M/s Hindalco Industries Ltd.(Power Division) Renuagar, Sonebhadra.
7	M/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadraserver.
8	M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot

LIST OF 8 INDUSTRIES HAVE INSTALLED OCEMS

S.No.	Name of industry (M/s)
1	M/s NTPC Thermal Power Plant, at Shaktinagar, Sonebhadra (U.P.)
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5	M/s LANCO Anpara Power Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)
6	M/s Hindalco Industries Ltd.(Power Division) Renuagar, Sonebhadra.
7	M/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadraserver.
8	M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot

LIST OF 81 IND SEALED WITH THE HELP OF DISTT ADMINISTRATION

SL. NO.	NAME OF THE INDUSTRY	ADDRESS OF THE INDUSTRY
1	2	3
1	M/S A.K. ENERPRISES	SUKRIT, SONBHADRA
2	M/S A.K. STONE PRODUCT	SUKRIT, SONBHADRA
3	M/s Anurag Stone Works,	Village-Salkhan, Tehsil-Robertsganj, SONEBHADRA
4	M/s Awadh Stone,	Village-Bari Dalla, Near-Baghha Nala, Dalla Mandir ke Pichhe, Tehsil-Robertsganj, SONEBHADRA
5	M/S BABA VISHWANATH STONE	SUKRIT, SONBHADRA
6	M/S C.L. STONE. EX NAME UNIVESRE STONE UNIT-2	SUKRIT, SONBHADRA
7	M/S C.S. INFRA CONSTRUCTION LTD.	SUKRIT, SONBHADRA
8	M/s Devi Stone Products,	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
9	M/S DIVYANSH ENTERPRISES/R.D.STONE/ADAM AND EV STONE CRUSHER(BABADHAM)	SUKRIT, SONBHADRA
10	M/S DIVYANSH STONE New Name Astbhuj Stone	SUKRIT, SONBHADRA
11	M/S GANGA SAGAR SINGH STONE CRUSHER	SUKRIT, SONBHADRA
12	M/S GAREEB NAWAJ STONE WORKS EX- Name M/S ANKIT ENTERPRISES	SUKRIT, SONBHADRA
13	M/S GAUTAM ASSOCIATE	SUKRIT, SONBHADRA
14	M/S GURUKRIPA ASSOCIATE	SUKRIT, SONBHADRA
15	M/s Haridarshan Stone,	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
16	M/S JAI MAA BHANDARI STONE WORKS(MAHABALI STONE)	SUKRIT, SONBHADRA
17	M/s Jai Mata Di Enterprises (Unit-2),	Village-Billi, Tehsil-Robertsganj, SONEBHADRA
18	M/S JAY HANUMAN STONE WORKS (PATEL STONE WORKS)	LANGADA MOD, PATEL NAGAR, DALLA, SONBHADRA
19	M/S JYOTI STONE	SUKRIT, SONBHADRA
20	M/S K P SEWA SAMITI	BARI DALLA, SONBHADRA
21	M/s Kapur Chandra Stone Product Pvt. Ltd. Unit-2) (EX Name-M/s Subhash Stone Product Unit-2),	Bari Dalla, SONEBHADRA
22	M/S M.K. STONE Ex Name.M.K SUPPLIER AND CONSTRUCTION CO.	SUKRIT, SONBHADRA
23	M/S MAA SHARDA CRUSHER STONE WORK Ex Name JAI MAA SHARDA STONE WORKS)	SUKRIT, SONBHADRA
24	M/s VARDIYA STONE PRODUCT (Maa VindhyaVASINI Stone Works.)	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
25	M/S MAHALAKSHMI STONE PRODUCT	BILLI MARKUNDI, BARI DALLA, SONBHADRA
26	M/S MAHALAKSHMI STONE WORKS (Ex name Krishna Stone Co.)	BARI DALLA, SONBHADRA
27	M/S SATYAM ASSOCIATES	BILLI, OBRA, SONBHADRA

28	M/S MAIHAR STONE Unit-1	SUKRIT, SONBHADRA
29	M/S MAIHAR STONE Unit-2	SUKRIT, SONBHADRA
30	M/s Maa Vindhya Vasini Enterprises (Unit 2),	Village-Billi, Rasphadhi, Robertsganj, SONEBHADRA
31	M/s Navya Construction,	Village-Billi, Tehsil-Robertsganj, SONEBHADRA
32	M/S NIRMAL SINGH/ MAURYA STONE	SUKRIT, SONBHADRA
33	M/S PARASNATH	SUKRIT, SONBHADRA
34	M/S PRATAP ASSOCIATE (R.K.STONE)	SUKRIT, SONBHADRA
35	M/s Prince Stone	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
36	M/S R.B. CONSTRUCTION	SUKRUT, SONBHADRA
37	M/S R.K SOTNE PRODUCT	LANGADA MOD, BARI DALLA, SONBHADRA
38	M/s R.K. Industries,	Village-Billi, Rasphadi, Tehsil-Robertsganj, SONEBHADRA
39	M/S RAJESHWARI STONE	SUKRIT, SONBHADRA
40	M/S RDS STONE CRUSHER	SUKRUT, SONBHADRA
41	M/S RNS CONSTRUCTION, PVT. LTD.(Ex name Rakesh Garg Nikhil Garg)	SUKRUT, SONBHADRA
42	M/S S.S.POOJAN STONE WORKS	BILLI MARKUNDI, BARI DALLA, SONBHADRA
43	M/S SAHIL STONE	LANGADA MOD, BARI DALLA, SONBHADRA
44	M/S SAI STONE PRODUCT	SUKRUT, SONBHADRA
45	M/S SANKAT MOCHAN MINERALS	SUKRIT, SONBHADRA
46	M/S SAROJ STONE CRUSHING CO.	BARI DALLA, SONBHADRA
47	M/S SAROJ VIKAS SAMITI	BARI DALLA, SONBHADRA
48	M/S SHASHI STRUCHRAL ENGINEERING PVT. LTD.(SSEPL)	SUKRIT, SONBHADRA
49	M/s Shiv Shakti Stone,	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
50	M/S SHIVA ENTERPRISES	SUKRUT, SONBHADRA
51	M/s Shiva Construction,	Village-Billi, Rasphadhi, Robertsganj, SONEBHADRA
52	M/s Shri Bajrang Stone	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
53	M/S SIDDHARTH STONE (EX NAME JAI SHRI KRISHNA ENTERPRISES/ SAJJAN GARG STONE)	SUKRIT, SONBHADRA
54	M/S STAR STONE CRUSHER(BABLU YADAV)	SUKRUT, SONBHADRA
55	M/S SUMAN MINES AND MINERALS(SUMAN ENGG.WORKS	SUKRIT, SONBHADRA
56	M/S UPADHYAY CONSTRUCTION PVT Ltd (Ex-Name Shubham Stone)	SUKRUT, SONBHADRA
57	M/S VAISHNO STONE PRODUCT	SUKRIT, SONBHADRA
58	M/s Vindhya Vasini Stone Product (Works)	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
59	M/S ANSH CORPORATION	BILLI, OBRA, SONBHADRA
60	M/s Vijay Expressway	BARI DALLA, SONBHADRA
61	M/s Vijay Expressway	Sukrit, SONBHADRA

62	M/s Hindustan Construction Co	BILLI, Markundi, Raspahadi area, SONBHADRA
63	M/s Baba Sewa Samiti	SUKRIT, SONBHADRA
64	M/s Shyam Enterprises	Bari Dala, Sonbhadra
65	M/s Makkhan Stone Works (Unit-2)	BILLI, OBRA, SONBHADRA
66	Hanumant Stone Crushing Co.	BILLI, OBRA, SONBHADRA
67	M/s Gramin Aadiwashi Sewa Sansthan	Bari Dala, Sonbhadra
68	M/s Atul Stone Product	Bari, Dala, Sonbhadra
69	M/s Jai Maa Jayanti (Gayatri) Concrete Uddyog	Bari, Dala, Sonbhadra
70	M/s Sarvhit Stone works	Billi, Obara, Sonbhadra
71	M/s Bajaj Stone Crusher	Sukrit, SONBHADRA
72	M/s Alka Gramoddyog Samiti	Billi, Obara, Sonbhadra
73	M/s Kesari Stone Works	Markundi, Gurma, Sonbhadra
74	M/s Bol Bam Stone Crushing Company	Bari, Dala, Sonbhadra
75	M/s Satguru Stone Product	Billi Markundi, Sonbhadra
76	M/s J.M.V. Enterprises,	Village- Bghmanwa, Billi, Rasphadhi, Robertsganj, SONEBHADRA
77	M/S KIRTI GRAMODYOG VIKAS SANSTHAN	LANGADA MOD, PATEL NAGAR, DALLA, SONBHADRA
78	M/S PRIYA VIKAS STONE PRODUCT,	LANGADA MOD, PATEL NAGAR, DALLA, SONBHADRA
79	M/s R.K. Stone Works (formerly-M/s Mahavir Enterprises)	VILL-VARDIYA, CHOPAN, SONBHADRA
80	M/s S.S. Construction Works,	Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA
81	M/s Shubham Stone Company,	Village-Billi, Rasphadhi, Robertsganj, SONEBHADRA

LIST OF 11 STONE CRUSHER SEALED

1	M/S MAHAVIR STONE CRUSHER COMPANY, BARI DALA, SONBHADRA
2	M/S PANKAJ STONE WORKS, VILL-BARI DALLA, TEHSIL-OBRA, SONBHADRA
3	M/S SUNNY STONE CRUSHING COMPANY, BARI DALLA, SONBHADRA
4	M/S SUNNY VIKASH STONE, BARI DALLA, SONBHADRA
5	M/S BANSAL ENTERPRISES, BARI DALLA, DISTRICT-SONBHADRA
6	M/S AWADHESH STONE WORKS, BARI, DALLA, DISTRICT-SONBHADRA
7	M/S KALSHI STONE SUPPLIER, BARI, DALLA, SONBHADRA
8	M/S OM STONE CRUSHING COMPANY, UNIT-2, PATEL NAGAR, DALLA, SONBHADRA
9	M/S BHARDVAJ GRAMODYOG SANSTHAN, BARI DALLA, SONBHADRA
10	M/S PATEL STONE WORKS, BARI, DALLA, SONBHADRA
11	M/S DIAMOND STONE WORKS, BARI, DALLA, SONBHADRA

LIST OF 8 INDUSTRIES HAVE INSTALLED OCEMS

S.No.	Name of industry (M/s)
1	M/s NTPC Thermal Power Plant, at Shaktinagar, Sonebhadra (U.P.)
2	M/s NTPC Thermal Power Plant at Rihandnagar, Sonebhadra (U.P.)
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4	M/s U.P. Power Corporation Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)
5	M/s LANCO Anpara Power Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)
6	M/s Hindalco Industries Ltd.(Power Division) Renuagar, Sonebhadra.
7	M/s Hindalco Industries Ltd. (Aluminium Division) Renukoot Sonbhadraserver.
8	M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot

STATUS OF 10 BRICK KILN ANPARA, District - Sonbhadra

Sl. No.	Name & Address	Consent Validity	COMPLIAN CE/Notice	Closer Order
1	2	3	4	5
1	M/s Birendra Singh Ent-Bhatta, Bichhadi, Auri Morh, Sonbhadra.	31-12-2021	COMPLYING	
2	M/s Banshidhar Enterprises, Nadihara, Duddhi, Sonbhadra.	31-12-2014	CLOSED	25.4.18
3	M/s Sonali Ent Udyog (Ex name-Gupta Bricks Field), Mirchadhuri, Auri Morh, Sonbhadra.	31-12-2015	CLOSED	H37001/C-2/vayu/37/bandi aadesh/19 dated 06/6/2019
4	M/s Yash Enterprises (Ex name-M.K. Jaiswal), Bichhadri, Auri Morh, Sonbhadra.	31-12-2014	CLOSED	25.4.18
5	M/s Om Shakti Enterprises, Bichhadri, Auri Morh, Sonbhadra.	31-12-2014	CLOSED	25.4.18
6	M/s Swastic Ent-Bhatta, Bichhadri, Auri Morh, Sonbhadra.	31-12-2019	Notice Send	
7	M/s Santoshi Enterprises, Pipari, Sonwani, Sonbhadra.	31-12-2024	COMPLYING	
8	M/s Sury Naraya Singh (Ex name-Rajendra Singh Ent-Bhatta), Bichhadri, Auri Morh, Sonbhadra.	31-07-2024	COMPLYING	
9	M/s Jai Bricks, Pipari, Dibulganj, Sonbhadra.	31-12-2021	COMPLYING	
10	M/s Baiju Baba Ent Bhattha, Parsahawan, Sukrit, Sonbhadra	SELF CLOSED	SELF CLOSED	

LIST OF 5 BRICK KILNS District - Sonbhadra

Sl. No.	Name & Address	Consent Validity
1	2	3
1	M/s Birendra Singh Ent-Bhatta, Bichhadi, Auri Morh, Sonbhadra.	31-12-2021
2	M/s Swastic Ent-Bhatta, Bichhadri, Auri Morh, Sonbhadra.	31-12-2019
3	M/s Santoshi Enterprises, Pipari, Sonwani, Sonbhadra.	31-12-2024
4	M/s Sury Naraya Singh (Ex name-Rajendra Singh Ent-Bhatta), Bichhadri, Auri Morh, Sonbhadra.	31-07-2024
5	M/s Jai Bricks, Pipari, Dibulganj, Sonbhadra.	31-12-2021

Details of Ash Utilization in TPP at Anpara

1. **M/s NTPC Rihandnagar** has utilized 31.04% fly ash in year 2017-18, 37.1% in year 2018-19, 43.18 % in financial year 2019-20 & 51.04 % in year 2020-21. Unit has 02 numbers semi automatic fly ash brick manufacturing plant & two number fully automatic Fly Ash Brick Plants. Presently about 24000 Fly Ash bricks are manufactured in a day by the industry and utilized in their own plant and other construction activities under C.S.R.

M/s NTPC Rihandnagar have developed 1 no. Fly Ash park at Varanasi. To enable clay brick manufacturers of Varanasi region to switch over ash brick manufacturing NTPC Rihand has developed an Ash Park at Varanasi from where fly ash is supplied in 40 KG bags to ash Brick manufacturing units of Varanasi region so that use of fly ash brick bricks can be promoted in Varanasi. Fly Ash Brick manufacturing units of Varanasi have been closed temporarily due to no substantial fly ash offtake.

M/s NTPC Rihandnagar has Procurement of 03 nos. of BTAP rakes: To promote offtake of dry fly ash NTPC Rihand has procured 03 nos. of BTAP rakes at the cost of Rs. 67 Crores for transportation of fly ash in bulk quantity by cement industries and other potential users in economical and environment friendly manner. 1st rake comprising of 53 BTAP wagons has been delivered by the manufacturer in July'2020, second rake has been delivered in December'20. MoU has been signed with M/s Reliance Cement (RCCPL) on 12.06.2020 for supply of approx 1.2 Lac MT fly ash per annum through BTAP rakes. First rake of 53 BTAP wagons containing approx. 3000 MT of fly ash has been flagged off on 09.12.2020 for NTPC Dadri from where the fly ash has been supplied to the user. Second rake of fly ash has been sent on 22.12.2020 to RCCPL cement plant. Delivery of 3rd BTAP rake is expected by 31.03.2021. Supply of fly ash through BTAP wagons by NTPC Rihand is the first of its kind initiative in the country.

2. **NTPC Shaktinagar** has utilized 30.38% Fly Ash in year 2017-18, 35.21% Fly Ash in year 2018-19, 39.24 Fly Ash in Year 2019-20 & 30 % Fly Ash in Year 2020-21.

NTPC Shaktinagar has started supply of pond ash to NHAI, Varanasi-Hanumana road at NTPC cost. Ash being used in land development within NTPC premises and ash dyke raising. Ash bricks being manufactured with 05 ash brick machines. Balance ash is being disposed to ash dyke in scientific manner in wet form.

3. **M/s UPRVNL, Anpara** has utilized fly ash about 5.07% in 2018-19, about 3.69 % in 2019-20, and about 27.69 % in 2020-21 as per information provided by the industry.
4. **M/s Hindalco Industries Ltd. (Power division) Renusagar, Sonbhadra** is utilizing 100 % fly ash has been utilized in financial 2020-21 as informed by the industry. Industry has also informed that currently fly ash is being utilized in following sectors :-

I. Fly ash is being utilized by cement making companies.(M/s Jaypee Cement, M/s Prism Cement, M/s Shree Cement, M/s Eco Cement. M/s Ultratech Cement, Dalla; M/s Birla Corporation and some other cement making companies).

- II. Fly ash is being utilized by Brick making companies (M/s Suresh Enterprises, M/s Power Engg. Associates, & M/s Manish Enterprises)
 - III. Fly ash is being utilized by our own Brick making plant for making fly ash bricks.
 - IV. Fly ash is being used by cement sheet making companies (M/s Ramco Industries, M/s UAL, . Jaunpur, & M/s Hyderabad Industries)
 - V. Fly ash is being utilized in cement plaster at our own civil jobs.
5. **M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra** has utilized about 28.39% fly ash in financial year 2019-20 and 27.07 % fly ash has been utilized in financial 2020-21.
 6. **M/s Obra Thermal Power Plants, Obra, Sonbhadra** has informed that average utilization of fly ash through M/s Ultratech Cement Factory is about 12000 MT/Month and average utilization of fly ash through brick manufacture is about 150 MT/Month. Remaining ash is being safely disposed in the ash dyke in the form of ash slurry. The industry has informed that MOU for lifting 4500 MT/Day fly ash almost is in final stage with M/s ACC Limited. Industry has also inform that study work through MNNIT Allahabad is going on for back filling of ash in low lying areas of Lodhi Toll Plaza and Obra Sector-2 & 3 and also in abandoned Stone Quarries. After getting Technical Feasibility Report from MNNIT, Allahabad tendering process for backfilling of ash in these areas shall be finalized.

LIST OF OF ABANDONED STONE MINE, BILLI, OBRA, SONBHADRA

SR. NO.	NAME OF ABANDONED STONE MINE
1	ABANDONED STONE MINE OF SHRI SUKH SAGAR UPADHYAY, BILLI OBRA, SONBHADRA
2	ABANDONED STONE MINE OF SHRI KAILASH SINGH & SMT. PRATIMA SINGH, BILLI OBRA, SONBHADRA
3	ABANDONED STONE MINE OF SHRI PANDEY UDYOG, BILLI OBRA, SONBHADRA
4	ABANDONED STONE MINE OF M/S EKTA VIKASH, BILLI OBRA, SONBHADRA

Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

1-Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
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2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

Individual Farmers :

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

Farm Machinery Banks :

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
 - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
 - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements
80% subsidy is Rs 4.00 Lakh
 - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements
80% subsidy is Rs. 8.00 Lakh
 - (b) FMB of Rs. 5.00 Lakh – To Cooperative , Cane Societies & Panchayats
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

Progress of Implement Distribution (Till 2020-21 :

- | | |
|---|-------|
| - Individual Farmers | 31501 |
| - Farm Machinery Banks to Societies and FPO's | |
| (a) Rs. 5.00 – 15.00 Lakh | 4750 |
| (b) Rs. 5.00 Lakh | 900 |

Action Plan for 2021-22

Individual Farmers at 50% subsidy

CRM Scheme **7160**

Farm Machinery Banks at 80% subsidy-

- | | |
|---|-----|
| (a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies
(Rs. 5.00 Lakh from CRM Scheme
Rs. 10.00 Lakh from SMAM Scheme) | 800 |
| (b) Rs. 5.00 Lakh from CRM Scheme
(Cooperative Societies, Cane Societies & Panchayats) | 900 |

Time Line

- | | | |
|--------------------------------|---|-----------------------|
| - Empanelment of Manufacturers | - | By 15 April, 2021 |
| - Selection of Beneficiaries | - | By 30 June, 2021 |
| - Distribution of Implements | - | By 30 September, 2021 |

3- Innovative Activities

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

4- Supplying Stubble to Cow Shelters :

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

Progress :

Year	Stubble Supplied
2020-21	43,901 MT
2021-22 (Proposed)	50,000 MT